GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

STARRED QUESTION NO. *66

TO BE ANSWERED ON 07th February, 2017

Regulation of Prices of Cardiac Stents

*66. SHRI S.R. VIJAYAKUMAR: KUNWAR HARIBANSH SINGH:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the National Pharmaceutical Pricing Authority (NPPA) is working out a formula to regulate the prices of different cardiac stents;
- (b) if so, whether the NPPA has invited stakeholders for discussions and suggestions in this regard;
- (c) if so, the details and the outcome thereof;
- (d) the prevailing price of cardiac stents manufactured in the country as well as imported stents; and
- (e) the steps taken/being taken by the Government to produce better quality and cheaper cardiac stents in the country?

ANSWER

MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND PARLIAMENTARY AFFAIRS (SHRI ANANTH KUMAR)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. *66 for answer on 07/02/2017 regarding Regulation of Prices of Cardiac Stents.

(a) & (b): The coronary stents have been included in the First Schedule of Drugs (Prices Control) Order 2013 (DPCO, 2013) vide notification dated 21st December 2016. National Pharmaceutical Pricing Authority (NPPA) is mandated to fix the ceiling prices of Coronary stents (as per the provisions of DPCO, 2013).

NPPA has undertaken an elaborate exercise of consultation with stakeholders, collection of data from all stakeholders and from central government agencies and has displayed the draft versions (different options) of price calculation of proposed prices for coronary stents on its website, http://www.nppaindia.nic.in/, and sought suggestions from stakeholders.

(c): Some manufacturers/suppliers have suggested fixation of separate ceiling prices for additional sub-categories of stents and for using Price to Hospital (PTH) data as basis for working out the ceiling price of coronary stents which has been opposed by some civil society groups.

(d): There is a wide range of Cardiac Stents manufactured in the country, as well as imported into the country. As per information provided to NPPA by domestic manufacturers and importers of coronary stents, the minimum and maximum MRP of coronary stents is as follows:-

Sr.	Stents		Minimum	Maximum
No.				
1.	Bare Metal Stents	Domestic	Rs. 25000 /-	Rs. 75000 /-
		Imported	Rs. 30000 /-	Rs. 50000 /-
2.	Drug Eluting Stents	Domestic	Rs. 55000 /-	Rs. 195000 /-
	including Bioresorbable	Imported	Rs. 40000 /-	Rs. 198000 /-
	Vascular Scaffold (BVS)/			
	Biodegradable stents			

(e): The Government after exhaustive stakeholder consultations has notified the Medical Devices Rules, 2017 on 31/01/2017. This will help in streamlining the quality management protocol for manufacture of medical devices and remove a major hurdle to domestic manufacturers of medical devices including coronary stents.
